NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.09.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5839 of 2025 in Comp. App. (AT) (Ins) No of 2025	Global Water Solutions Ltd. Vs. Vinyl Pipes Pvt. Ltd.	Chandan Sagga
2.	I.A. No. 5842 of 2025 in Comp. App. (AT) (Ins) No of 2025	Maruti Koatsu Cylinders Ltd. Vs. Kotak Mahindra Bank Ltd. & Ors.	Arpit R Singhvi
3.	I.A. No. 5844 of 2025 in Comp. App. (AT) (Ins) No of 2025	Maruti Koatsu Cylinders Ltd. Vs. Asset Reconstruction Company Of India & Ors.	Arpit R Singhvi
4.	I.A. No. 5845 of 2025 in Comp. App. (AT) No of 2025	Atlas Equifin Pvt. Ltd. Vs. Shri Jackie Kakubai Shroff	Yashvardhan

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Assistant Registrar